

(xxv) Need to Create a Separate District of Balrampur

SHRI SATYA DEO SINGH (Balrampur) : Mr. Chairman Sir, Gonda is the largest district of Uttar Pradesh at present with 25 blocks and a population of 40 lakhs. Balrampur and Tulsipur tehsils of my Parliamentary Constituency share their borders with Nepal. This area is rich in forest wealth but the farmers and citizens of this area are being deprived of facilities due to slow pace of development. The administration of Gonda district falls short of being effective due to its geographical peculiarity. Only recently, many new districts like Firozabad, Haridwar, Maharajganj, Siddharth Nagar, Sonbhadra, Bhadohi, Mahoba, Amroha and Kaushambi etc. have been created in Uttar Pradesh.

Late Pt. Jawahar Lal Nehru during his visit to Gonda, in 1962 had accepted in principle the demands of local people for creating a separate district of Balrampur.

Therefore, I, through you, would urge upon the Union Government to declare Balrampur a separate district without further delay.

(xxvi) Need to review the composition of National Safai Karamchari Ayog

SHRI MANGAL RAM PREMI (Bijnaur) : Mr. Chairman, Sir, National Safai Karamchari Ayog was constituted on August 12, 1994 and its term was due to expire on 12th August, 1997. But the Minister of welfare wound up the commission on 31st March, 1997. I was also one of its members. The hon. Minister has constituted another commission on April, 1997. The newly constituted Commission has inducted only one member from Lucknow who is associated with Safai Karamcharis. The remaining five members do not have any knowledge about the problems of Safai Karamcharis. So far as the constitution of the commission is concerned, two members have been inducted from Punjab and two each from Karnataka and Uttar Pradesh (Lucknow), while the state of Maharashtra, Madhya Pradesh, Rajasthan, Gujarat etc. have been left out. The Minister of welfare has inducted his favourite persons in the commission and they are there to serve their vested interests and they have nothing to do with Safai Karamcharis.

Therefore, I urge upon the Union Government to include at least one member in this Commission from the opposition party and one from Delhi. Only such persons should be included in the Commission who are well versed with the problems of Safai Karamcharis so that the

commission may undertake some positive works.

18.41 hrs.

[MR. SPEAKER *in the Chair*]

(xxvii) Need to provide loans to Unemployed Youths in Chambal river area

DR. RAM LAKHAN SINGH (Bhind) : Mr. Chairman, Sir, thousands of acres of cultivable land on both sides of Chambal river in Madhya Pradesh, Rajasthan and Uttar Pradesh is getting converted into ravines due to soil erosion. If this soil erosion is not checked, Bhind and Morena districts of Madhya Pradesh will be converted into ravines of Chambal in the next hundred years. The amount made available by the Government for checking soil erosion has been misused rather than utilised as per the report of the Government.

If Chambal Valley is to be kept green and cultivable, I would request the Union Government to provide loan to the local landless and unemployed youths on reasonable rate of interest and hand over the ravines to them on lease in order to make it cultivable.

KUMARI UMA BHARATI (Khajuraho) : Mr. Speaker, Sir, you had assured me to speak for half a minute . . . (Interruptions)

[English]

THE PRIME MINISTER (SHRI I.K. GUJRAL) : Sir, with your permission, I would like to say something. The Prime Minister of Kirgizia is here and I am to have official talks with him at 7 P.M. So if the hon. House permits me, I would like to take leave of you now.

MR. SPEAKER : Yes, I think that commitment is important.

[Translation]

SHRIMATI SUSHMA SWARAJ (South-Delhi) : Mr. Speaker, Sir, What about the Women Reservation Bill ? Will it be moved in the House or not ? . . . (Interruptions) It has to be moved for consideration.

[English]

MR. SPEAKER : The Law Minister is here.

[Translation]

SHRIMATI SUSHMA SWARAJ : Mr. Speaker, Sir, if